Central Administrative Tribunal Principal Bench, New Delhi

CP No.623/2015 in OA No.4358/2013

this the 23rd day of May, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Dr. Birendra Kumar Sinha, Member (A)

Pratap Kumar Bisi
S/o Late Shri Gangadhar Bisi
A Retired SAG Level Officer of Indian Statistical Service
Currently Residing at:
C/o: Dr. Pramod Kumar Sahu
E-18, GTB Hospital Campus
Dilshad Garden, Shahdra
Delhi – 110 098. Petitioner

(By Advocate: None)

Versus

Prof. T.C.A. Anant
Chief Statistician of India and Secretary
Ministry of Statistics and Programme Implementation
Sardar Patel Bhawan, Sansad Marg
New Delhi – 110 001.Respondent

(By Advocate: Shri R.N.Singh)

ORDER (ORAL)

By Hon'ble Mr. V.Ajay Kumar, Member (J)

Even on the revised calls, there is no representation on behalf of the applicant.

2. The learned counsel for the respondent while drawing our attention to the reply filed by them on 23.05.2016 submits that the Order of this Tribunal

has been stayed by the Hon'ble High Court of Delhi in Writ Petition No.4587/2016 on 20.05.2016

3. In the circumstances, the Contempt Petition is closed. Notice issued to the respondent is discharged. However, the applicant is at liberty to avail his remedies, in accordance with law, after the Writ Petition is finally decided. No costs.

(Dr. Birendra Kumar Sinha) Member (A) (V. Ajay Kumar) Member (J)

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